

**Law and Order Situation in Punjab**

\*51. SHRI KUSUMA KRISHNA MURTHY:  
SHRI KIRPAL SINGH:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have received a proposal for deploying the military to conduct exercise in sensitive areas of Punjab; if so, the action taken thereon;

(b) whether the sensitive areas of the State have been identified and steps taken to protect life and property in these areas;

(c) the other suggestions made by the Punjab Government for tackling terrorism in the State and what steps have been taken to implement these suggestions; and

(d) whether the Government propose to revamp the Punjab Administration and the State Police to effectively control the law and order situation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (c). No specific proposals were received in this regard. However, the Army has been deployed in the selected sensitive districts of Amritsar, Gurdaspur and Ferozepur for carrying out training. These Army units would, also assist in preventing infiltration/exfiltration from Pakistan in conjunction with the Border Security Force.

(d) Yes, Sir.

**Loss of Life and Property During Anti Mandal Commission Agitations**

\*52. SHRI K.D. SULTANPURI:  
SHRI RAJAMOHAN REDDY:

Will the PRIME MINISTER be pleased to state:

(a) the number of cases of self-immolations and suicides during the anti-Mandal agitations throughout the country so far, State-wise;

(b) the number of persons killed due to police firing on agitationists, State-wise;

(c) whether any cases of forced immolations were also reported if so, the details thereof;

(d) the details of the relief provided/proposed to be provided by the Government to the families whose wards had immolated themselves or were killed in police firing;

(e) the extent of loss of property reported during the anti-Mandal agitations in the country, State-wise; and

(f) whether the Government propose to review the reservation policy?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (b). A Statement indicating the information sought is attached.

(c) to (e). The information is being obtained from all State Governments/Union Territories and a statement will be laid on the Table of the House.

(f) The Government order regarding

reservation in jobs to socially and educationally backward classes has been challenged in the court of law. The matter is pending before the Supreme Court. The Court has

directed that no steps to implement the said Government Order shall be taken till the pendency of the hearing, excepting identification of the Castes, to be benefited.

## STATEMENT

State	Number of cases of Self-Immolation/Suicides		No. of persons killed in police firing
	Immolation	Suicides	
1	2	3	4
Delhi	20	3	5
Haryana	22	32	6
Uttar Pradesh	25	28	16
M.P.	27	5	0
Gujarat	10	3	0
Bihar	8	12	12
Chandigarh	7	8	1
Rajasthan	12	8	0
Punjab	6	30	1

State	Number of cases of Self-Immolation/Suicides		No. of persons killed in police firing
	Immolation	Suicides	
1	2	3	4
H.P.	9	13	9
A.P.	3	6	0
Tamilnadu	2	0	0
J & K	1	1	1
Maharashtra	0	3	1
Orissa	0	0	7
Assam	0	1	0
<b>Total</b>	<b>152</b>	<b>153</b>	<b>58</b>